

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

CA.No.307/KB/2017  
C.P.No. 142/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23<sup>rd</sup> November 2017, 10.30 A.M

Name of the Company	Amigo Trexim Pvt.Ltd. & Ors.		
Under Section	391 (2),394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mrs. Manju Shuteeria, Adv. Petitioner *Am*

ORDER

Ld. Counsel for the petitioner made a request for adjournment. Prayer is allowed.

List on 12/01/2018.

*sd*

(Jinan K.R.)  
Member (J)

*sd*

(V.P.Singh)  
Member (J)